



NATIONAL LAW UNIVERSITY ODISHA

in association with

DR. USHA KHARE

presents



POCKET MONEY QUIZ

27 DEC 2020-03 JAN 2021

One of the youngest and most zealous institutes imparting premium legal education in India, National Law University Odisha was founded in the year 2009 by Act 4 of 2008 of the State of Odisha. With its vision of creating deft professionals who are socially responsive and adaptable to the dynamic field of Law, the University has already made a mark amidst the legal fraternity in the country.



In just 10 years from its establishment, NLU Odisha has been given a national recognition of being one among the 60 Universities in India to be recognized as Quality Institution imparting education. This recognition will provide another opportunity to innovate and experiment to develop vibrant academic learning. This gives us freedom to start new courses, off campus centers, skill development courses, research parks and offer any other new academic programs.

Dr. Usha Khare is National Teacher Awardee- 2017-18, Bhopal, Madhya Pradesh. In 2001, she received the Governor's Award for outstanding work in service. In 2018-19, she again received the Governor's Award for doing excellent work in service and bringing innovation to the educational system. Dr. Khare has 35 years of experience in the education industry, and her journey is nothing but an inspiration for all of us. Her notable initiative includes collaboration with Microsoft which linked about 500 girl students to digital education and collaboration with Azim Premji Foundation working for teachers' training.



Dr. Khare achieved a breakthrough in enrollment and stagnation of girls education in English medium schools. Dr. Khare contributed significantly in social work by organizing social, literary and cultural activities. Her consistent efforts have been praised by Honourable Prime Minister Narendra Modi. Even in these times of pandemic, she provided educational facilities to needy girls. Dr. Khare regularly uses Doordarshan and various other channels, as a medium to promote educational materials, career counseling, and public awareness.

B U T P 0 C K E T M N E Y

With an aim to assist the school/college students and law aspirants, Usha Ma'am has planned to initiate a Quiz on PAN India basis in collaboration with National Law University Odisha. It is the first ever edition of the 'Pocket Money'.



Pocket Money shall be conducted for two different age groups.

Group 1: Students of 14 to 17 years of age

Group 2: Students of 18 to 21 years of age

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Eligibility Criteria:

School Students of any stream between 14 to 18 or **Law Students** of 18 to 21 years of age

Theme/Topic:

The theme of the Quiz is General Studies and General Aptitude. The questions in the entire quiz shall be asked from the topics including but not limited to History, Geography, Political Science, Science, Economics, Literature, Arts, and Sports etc.

Tentative Dates:

Event Dates

Registration deadline 24th December, 2020

Preliminary Rounds 27th-28th December, 2020

Final Round 29th December 2020 - 3rd January 2021

CASH PRIZES UP TO RS. 75,000.

FINAL ROUND REWARDS:

CASH PRIZE FOR EACH PARTICIPANT FOR REACHING DIFFERENT MILESTONES.

FIRST MILESTONE - RS. 1,200/SECOND MILESTONE - RS. 3,000/FINAL MILESTONE - RS. 7,500/*THERE WILL BE THREE MILESTONES AT
QUESTION NUMBER 4, 8 AND 13
RESPECTIVELY.

- INTERNSHIP OPPORTUNITIES TO THE LAW STUDENTS
- COACHING DISCOUNTS/SCHOLARSHIPS
 TO THE STUDENTS OF CLASS 8TH,9TH,10TH
 & THOSE FIGHTING FOR COMPETITIVE EXAMS
 LIKE CLAT, AILET, LSAT, & OTHER SIMILAR
 EXAMS
 - CONCESSIONS ON VARIOUS
 ONLINE/OFFLINE COURSES FOR LAW
 STUDENTS
 - E-CERTIFICATES AND OTHER REWARDS

There will be preliminary rounds and a final round in the Quiz for both the groups.

Preliminary Rounds

Time - 6-8 minutes; Questions - 50;

Platform - Google Forms.

*Top 10 participants from each group will be selected for the final round.

Final Round

One on one Quiz with all the 10 finalists from each group;

Questions - 13 (each).

Other Important Details

- There will be a timer in all the rounds;
- Other activities at the time of the rounds will also be monitored.



Akshay Khare

Alumnus (NLU Odisha) Advocate M.P High Court Founder- Counsels' Cottage







Aditya Pachori Alumnus NLUO







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Content Creator at Counsels' Cottage



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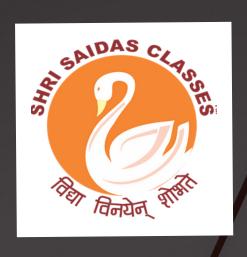
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Motivated by a selfless desire to inspire a sense of purpose in the young minds and uplift the victims of injustice, Counsels' Cottage provides a common roof to a team of highly motivated legal luminaries in the field of Pro-bono Litigation and Client Counselling to serve the ideals of justice and morality in honour of the legal profession in principle and practice.

EXTRA CHILDHOOD

In order to help an Individual for an overall development, Extra childhood pledges to identify the right talent at reight time along with Unlimited Happiness. It bridges the gap between student and scarcity of resources in Govt. schools





Scan for Shri Saidas Classes Youtube Channel

With a stellar reputation garnered through 26 years of experience, Shri Saidas Classes has been successfully functioning in delivering remarkable results in the field of education specifically in regard to CBSE class IX, X and competitive exams. As the product of their relentless hard work, the students have secured top-ranks in the city and substantially improved upon their previous performance. In the current digital age, they are dedicated to strengthen the learning process via video lectures, e-books, convenient doubt solving, online test series, live classes following their mantra of:

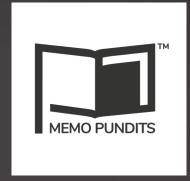
- Innovative, interactive and interesting classes
- Focusing on fundamentals
- Systematic Stepwise Solutions

In achieving the bestpossible outcomes and a step towards building a strong foundation & better future.

SHRI SAIDAS CLASSES HAS PLEDGED TO PROVIDE A SCHOLARSHIP OF 10% TO THE PARTICIPANTS OF THE QUIZ ON THEIR ONLINE COURSES

KNOWLEDGE PARTNER

Memo Pundits offers solutions to passionate law students for all co-curricular activities in law school – moot courts, research papers etc. It is a unique platform which imparts knowledge in the field of mooting. What sets it apart is its teaching methodology, which is far from traditional Indian online courses Memo Pundits is India's first Mooting School for law students



www.memopundits.com

RESOURCE PARTNER



10 years back Sh. Dolraj Gaire acted on his immense passion of Indian Cuisine and Hospitality by selling soup on roadside market, popularly known as "Cycle Soupwala" and the rest as they say is history. Sh Dolraj Gaire introduced Indian hospitality, service which was unknown to the city and set a high standard for Indian fast food, which he follows till date. Impeccable service, authentic Indian fast food not only had a huge fan following but also critics and reviewers noticed this restaurant. Sagar Gaire Fast Food Corner (Cycle Soupwala) earned the reputation of the best fast food restaurant in the Central India. Today it is a strong restaurant group with 12 branches operational and expanding fast, an elegant catering service and many more projects in pipeline.

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REACH TO US

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Our social media handles

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